

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/1/241/AMR/2022		241	Mr. Y. Rama Brahmam Vs. Gruhajyothi Building & Estates Private Limited & 2 others
	IA(Companies Act)/4/2022	11 of NCLT Rules	Y. Rama Brahmam Vs. Gruhajyothi Building & Estates Private Limited & 2 others

ORDER

Present: Mr. U.Naveen, Proxy Counsel for the Petitioner.

Mr. Vishnu Vardhan Reddy, Proxy Counsel for the Respondent.

Pleadings are completed. At the request of the Ld. Counsel for the Petitioner, for hearing, list the matter on 11.06.2024.

List the IA along with main CP, for hearing, on 11.06.2024.

Sdr

**SANJAY PURI
MEMBER (TECHNICAL)**

Sdr

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**